

- (b) (i) Review by the Government on the working to the Gujarat Agro Industries Corporation Limited, Ahmedabad for the year 1989-90

- (ii) Annual Report of the Gujarat Agro Industries Corporation Limited Ahmedabad, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No. LT. 1436/92]

Annual Report on the working of Industrial and Commercial Undertakings of the Central Government for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY OF INDUSTRY (SHRI P. K. THUNGON): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1990-91 (Volumes-I to III) [Placed in Library See No. LT. 1437/92]

12.57 hrs.

MESSAGE FROM THE RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report a message received from the Secre-

tary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Legal Services Authorities (Amendment) Bill, 1992, which has been passed by the Rajya Sabha at its sitting held on the 3rd March, 1992."

12.57 1/4 hrs.

LEGAL SERVICE AUTHORITIES (AMENDMENT) BILL 1992

As Passed by Rajya Sabha

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Legal Services Authorities (Amendment) Bill, 1992, as passed by Rajya Sabha.

12.57 1/2 hrs.

ESTIMATES COMMITTEE

Eighth Report and Minutes

[English]

SHRI MANORAJAN BHAKTA (Andaman & Nicobar Island): I beg to present the Eighth report (Hind. and English versions) of the Estimates Committee on the Minister of Information and Broadcasting-Policy for Government Advertisements and Minutes of the sitting of the Committee relating thereto.